# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 2558 ANSWERED ON 02/08/2022

# VILLAGES AND GRAM PANCHAYATS IN ANDHRA PRADESH

### 2558. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of villages and Gram Panchayats in Andhra Pradesh;
- (b) the number of Gram Panchayats which have their own office (pucca) in Andhra Pradesh;
- (c) the number of Gram Panchayats offices functioning in rented or kutcha offices/ buildings in Andhra Pradesh;
- (d) whether the Government has any scheme to provide pucca building, electricity, water and state-of the-art facilities to all the Gram Panchayats; and
- (e) if so, the details thereof, State-wise including Andhra Pradesh?

#### ANSWER

### THE MINISTER OF STATE FOR MINISTRY OF PANCHAYATI RAJ

#### (SHRI KAPIL MORESHWAR PATIL)

(a) to (c) As per information there are 17949 villages in Andhra Pradesh. Further, out of 13371 Gram Panchayats (GPs) in Andhra Pradesh, 2209 are not having their own building.

(d) & (e) 'Panchayat' being "local government" is a State subject. Hence, providing infrastructural facilities such as Panchayat Building, electricity, water etc are primarily the responsibility of the State. However, Ministry of Panchayati Raj (MoPR) supplements the efforts of the States, through its schemes and programmes.

Support for infrastructural facilities of computers & peripherals, electricity connections, water etc. in GPs is provided under various schemes/programmes of MoPR viz. Rashtriya Gram Swaraj Abhiyan (RGSA), Central Finance Commission grants etc. Under the Centrally Sponsored Scheme of revamped RGSA approved on 13.04.2022 for implementation from 01.04.2022 to 31.03.2026 provides financial support for construction of GP Bhawan on a limited scale with special focus on North Eastern States. So far Annual Action Plan of 16 States/ UTs has been approved under the scheme during the current financial year. Details of new construction of GP bhawan approved under the scheme are as under:

Sl. No.	State	Construction of Gram
		Panchayat approved
1	Assam	213
2	Arunachal Pradesh	800
3	Mizoram	100
4	Nagaland	50

For current financial year, Annual Action Plan has not been submitted by State of Andhra Pradesh.

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